

**MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 34/AM10 SCHEDULED ON 18.11.2009
(HELD ON 20.11.2009)
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT**

Meeting No. **34/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with **‘Plastic & Rubber Products’** scheduled on **18.11.2009** (held on **20.11.2009**) under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **33/AM10 held on 13.11.2009.**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

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Case No.:17/31/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved
HQ File :01/87/050/00527/AM09/	RLA File :09/24/040/00318/AM09/	Lic.No/Date:0910035862 06.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	620- FLOSPERSE - 3000M	54000.000	K.G	2806650.00	51030.00 US\$
				Total	2,806,650.00	51,030.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161100	ACRYLIC ACID [GAA]	17185.000	K.G	1597346.00	29042.65 US\$
				Total	1,597,346.00	29,042.65

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 20.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flospers 3000 M (Non-Volatile Solids 40+-2%)	1 kg	Acrylic Acid	0.3182 kg

18	Case No.:6/17/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved
	HQ File :01/87/050/00122/AM10/	RLA File :03/94/040/00075/AM10/	Lic.No/Date:0310519341 12.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072010	62/0- POLYALKYLENE GLYCOL	302400.000	K.G	29484000.00	453600.00 EURO
				Total	29,484,000.00	453,600.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29051300	N-BUTANOL /NORMAL BUTYL ALCOHOL	53524.800	K.G	5218668.00	80287.20 EURO
2	29101000	ETHYLENE OXIDE	174182.400	K.G	14718412.80	226437.12 EURO
3	29102000	PROPYLENE OXIDE	74692.800	K.G	6554293.20	100835.28 EURO
4	39233090	HDPE DRUMS/ BARRELS	1440.000	Number	936000.00	14400.00 EURO
				Total	27,427,374.00	421,959.60

Decision: With D/o C&PC OM No. 46011/35/2008-PC.II dated 09.10.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyalkylene Glycol	1 kg	1. N-Butanol/Normal Butyl Alcohol	0.177 kg
		2. Ethylene Oxide	0.576 kg
		3. Propylene Oxide	0.247 kg

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Case No.:2/19/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved			
HQ File :01/87/050/00145/AM10/	RLA File :03/94/040/00338/AM10/	Lic.No/Date:0310530496 24.07.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072010	62/0- POLYALKOXYGLYCOL (PACKED IN HDPE DRUMS/BARRELS 800 NOS.)	168000.000	K.G	16128000.00	336000.00 US\$
				Total	16,128,000.00	336,000.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29051300	N-BUTANOL / NORMAL BUTYL ALCOHOL	25872.000	K.G	2483712.00	51744.00 US\$
2	29101000	ETHYLENE OXIDE	76944.000	K.G	6463296.00	134652.00 US\$
3	29102000	PROPYLENE OXIDE	61824.000	K.G	5638348.80	117465.60 US\$
4	39233090	HDPE DRUMS/ BARRELS	800.000	Number	537600.00	11200.00 US\$
				Total	15,122,956.80	315,061.60
Decision: With D/o C&PC OM No. 46011/35/2008-PC.II dated 09.10.2008, following adhoc norms are approved :						
		EXPORT ITEM	QTY	IMPORT ITEM		QTY
		Polyalkoxy Glycol	1 kg	1. N-Butanol/Normal Butyl Alcohol		0.154 kg
				2. Ethylene Oxide		0.458 kg
				3. Propylene Oxide		0.368 kg

30	Case No.:7/21/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,		Meet No/Date:34/87-ALC1/2009 18.11.2009		Status: Approved
	HQ File :01/87/050/00167/AM10/	RLA File :03/94/040/00373/AM10/		Lic.No/Date:0310533099		Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40119900	62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	10000000.000	K.G	1263155600.00	25518300.00 US\$
				Total	1,263,155,600.00	25,518,300.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012100	NATURAL RUBBER	2500000.000	K.G	216562500.00	4375000.00 US\$
2	40027001	SYNTHETIC RUBBER : PBR	300000.000	K.G	26730000.00	540000.00 US\$
3	40021900	SYNTHETIC RUBBER : SBR - 1502	500000.000	K.G	37125000.00	750000.00 US\$
4	40021901	SYNTHETIC RUBBER : SBR - 1712 / 1723 / 1783 / 1724 / 1778 / 1789	2000000.000	K.G	158400000.00	3200000.00 US\$
5	28030002	CARBON BLACK	2900000.000	K.G	136372500.00	2755000.00 US\$
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	690000.000	K.G	119542500.00	2415000.00 US\$
7	59202100	POLYESTER TYRE CORD FABRIC (DIPPED)	690000.000	K.G	136620000.00	2760000.00 US\$
8	72179000	BEAD WIRE	210000.000	K.G	9355500.00	189000.00 US\$
9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	115000.000	K.G	19923800.00	402501.01 US\$
10	38121000	RUBBER CHEMICAL : ACCELERATOR	50000.000	K.G	8043800.00	162501.01 US\$
11	28420029	RUBBER CHEMICAL : RETARDERS	150000.000	K.G	31185000.00	630000.00 US\$
12	28170001	ZINC OXIDE	100000.000	K.G	8167500.00	165000.00 US\$
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	100000.000	K.G	4702500.00	95000.00 US\$
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	50000.000	K.G	4207500.00	85000.00 US\$
15	38061001	MISCELLANEOUS CHEMICALS : TACKIFIERS	5000.000	K.G	618800.00	12501.01 US\$
16	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	220000.000	K.G	20255400.00	409200.00 US\$
17	25030000	INSOLUBLE SULPHUR	50000.000	K.G	4207500.00	85000.00 US\$
18	38249025	PRECIPITATED SILICA	16000.000	K.G	633600.00	12800.00 US\$
				Total	942,653,400.00	19,043,503.03

Decision: With DIPP letter dated 18.11.2009, following adhoc norms are **approved**. However, there will be a value cap of 7% on rubber chemicals at Sl. No. 7 and value cap of 5% on Misc. chemicals at Sl. No. 9:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres	100 kg	1. Natural Rubber	25 kg

reinforced with nylon/polyester tyre cord warp sheet other than bus and truck tyres (off high way radial tyres for tractor and implement)	2. Synthetic Rubber	
	(a) PBR	3 kg
	(b) SBR-1502	5 kg
	(c) SBR-1712/1713/1778/1783	20 kg
	3. Carbon Black	29 kg
	4. Nylon tyre cord fabric (dipped)	6.90 kg
	5. Polyester tyre cord fabric (dipped)	6.90 kg
	6. Bead wire	2.10 kg
	7. Rubber chemicals	
	(a) Antioxidant	1.15 kg
	(b) Accelerator	0.50 kg
	(c) Retarder	1.50 kg
	8. Zinc Oxide	1.00 kg
	9. Misc. Chemicals	
	(a) Stearic Acid	1.00 kg
	(b) Microcrystalline Wax	0.50 kg
	(c) Tackifiers	0.05 kg
	(d) Softners	0.20 kg
	10. Precipitated Silica	0.16 kg
	11. Insoluble sulphur	1.00 kg

34	Case No.:3/30/87-ALC1/2009	Party Name:PARAG ENTERPRISES	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved
	HQ File :01/87/050/00228/AM10/	RLA File :03/95/040/00305/AM10/	Lic.No/Date:0310535528 27.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39261099	63/0- PLASTIC PENCIL BOX MADE OF HIGH IMPACT POLYSTYRENE	29275.200	K.G	2340475.00	47764.80 US\$
2	39269099	63/0- PLASTIC PENCIL BOX MADE OF POLYSTYRENE	8046.720	K.G	589881.00	12038.40 US\$
				Total	2,930,356.00	59,803.20

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39041090	HIGH IMPACT POLYSTYRENE POWDER	12588.340	K.G	690848.00	14098.94 US\$
2	39201099	PVC SHEET	6440.540	K.G	192508.00	3928.73 US\$
3	48236900	STRAW BOARD	7318.800	K.G	118345.00	2415.20 US\$
4	72199011	METAL SHEET	3513.020	K.G	285749.00	5831.61 US\$
5	25051900	MAGNETS	154080.000	Number	452995.00	9244.80 US\$
6	39021000	POLYPROPYLENE	8449.060	K.G	496804.00	10138.87 US\$
				Total	2,237,249.00	45,658.15

Decision: With D/o C&PC OM No. 46011/98/2009-PC.II dated 09.11.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Pencil Box	1 No.	1. HIPS Powder	1.05 kg/kg content in export product
		2. Relevant PVC Sheet	1.05 kg/kg content in export product
		3. Relevant Straw Board	1.05 kg/kg content in export product
		4. Relevant Metal Sheet	1.05 kg/kg content in export product
		5. Relevant Magnet	Net to Net
		6. Polypropylene Granules	1.05 kg/kg content in export product

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Case No.:2/30/87-ALC1/2009	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved
HQ File :01/87/050/00227/AM10/	RLA File :03/94/040/00444/AM10/	Lic.No/Date:0310537307 11.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39094020	62/0- KALTHARZ 70 P (Phenolic Furan No Bake Binder) COMMERCIAL	500000.000	K.G	34800000.00	725000.00 US\$
				Total	34,800,000.00	725,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29321300	FURFURAL ALCOHOL COMMERCIAL	350000.000	K.G	21840000.00	455000.00 US\$
2	29126000	PARAFORMAL DEHYDE 91+/-2% COMMERCIAL	57900.000	K.G	1945440.00	40530.00 US\$
3	29071110	PHENOL 100% COMMERCIAL	97050.000	K.G	6055920.00	126165.00 US\$
				Total	29,841,360.00	621,695.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 40/87-ALC1/2007 dated 13.02.2008, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Kaltharz 70 P (Phenolic Furan No Bake Binder)	1 kg	1. Furfural Alcohol	0.7000 kg
		2. Para Formaldehyde	0.1158 kg
		3. Phenol	0.1941 kg

56	Case No.:4/34/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,		Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved
	HQ File :01/87/050/00254/AM10/	RLA File :03/94/040/00227/AM10/		Lic.No/Date:0310543622 03.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39011090	63/0- XLPE SIOPLAS COMPOUND	375.000	M.T	27318750.00	581250.00 US\$
				Total	27,318,750.00	581,250.00

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39011010	LINER LOW DENSITY BASE POLYMER	364.500	M.T	20820240.00	437400.00 US\$
2	29310000	TRI METHOXY VINYL SILANE (VTMOS)	9.375	M.T	2454375.00	51562.50 US\$
3	39123000	DI-CUMYLPEROXIDE (DCP)	0.300	M.T	57120.00	1200.00 US\$
4	38123090	ANTIOXIDANT (IRGANOX 1024)	0.300	M.T	71400.00	1500.00 US\$
				Total	23,403,135.00	491,662.50

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 20/87-ALC1/2008 dated 27.08.2008, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (containing 35 +/- 1% LLDPE, and 65 +/- 1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.350 kg
		2. Calcium Carbonate	0.650 kg

60	Case No.: 11/34/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved
	HQ File :01/87/050/00261/AM10/	RLA File :31/24/040/00128/AM10/	Lic.No/Date:3110040485 05.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TV 4 240 S P WHITE 20 % GLASS FIBER REINFORCED PBT COMPOUND	22000.000	K.G	3495800.00	73287.21 US\$

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39079150	PBT CHIPS/ GRANULES BASE POLYMER	14502.400	K.G	1127706.62	23203.84 US\$
2	70191100	GLASS FIBER REINFORCING MATERIAL	4532.000	K.G	237875.62	4894.56 US\$
3	29159090	CALCIUM STEARATE MOULD RELEASING AGENT	56.760	K.G	7834.24	161.20 US\$
4	34049090	LOXIOI MOULD RELEASING AGENT	56.760	K.G	6896.34	141.90 US\$
5	39039090	SAYTEX BROMINATED FR FLAME RETARDANT	1586.200	K.G	505705.94	10405.47 US\$
6	28258000	ANTIMONY TRIOXIDE FLAME RETARDANT	1586.200	K.G	430158.41	8851.00 US\$
7	39046100	DYNEON / TEFLON BASED FLOW MODIFIER	45.320	K.G	27531.90	566.50 US\$
8	32064990	SACTOLITH HDS RELEVANT COLOURANT	249.260	K.G	30890.79	635.61 US\$
9	29159090	SAVNOL	22.660	K.G	1046.21	21.53 US\$
10	29159090	TALC 2050	45.320	K.G	528.61	10.88 US\$
				Total	2,376,174.68	48,892.49

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 43/87-ALC1/2008 dated 04.02.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced PBT Compound (Arnite TV4 240)	1 kg	1. PBT Chips/Granules	0.80340 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments)	0.01750 kg
		4. Mould Release Agent (Loxiol)	0.00310 kg

64	Case No.:14/34/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved
	HQ File :01/87/050/00264/AM10/	RLA File :31/24/040/00127/AM10/	Lic.No/Date:3110040525 00.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV4 240 P WHITE 20 % GLASS FIBER REINFORCED PBT COMPOUND IN WHITE COLOUR	22000.000	K.G	3003000.00	62955.97 US\$
				Total	3,003,000.00	62,955.97

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	18059.800	K.G	1152814.54	23720.46 US\$
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	4532.000	K.G	49002.38	1008.28 US\$
3	34049090	LOXIOG G-32 MOULD RELEASING AGENT	68.200	K.G	29.28	0.60 US\$
				Total	1,201,846.20	24,729.34

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 21/87-ALC1/2009 dated 19.08.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced PBT Compound (Arnite TV4 240)	1 kg	1. PBT Chips/Granules	0.80340 kg
		2. Glass Fiber	0.20600 kg
		3. Mould Releasing Agent (Loxiol)	0.00310 kg

65	Case No.:15/34/87-ALC1/2009	Party Name:IRE-TEX PREMIER INDIA PVT.LTD,	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved
	HQ File :01/87/050/00265/AM10/	RLA File :07/24/040/00292/AM10/	Lic.No/Date:0710068126 09.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	30201010	62/0- CUSHION (PACKING MATERIALS) content of PE Foam in the export item 58425 Kgs	212455.000	Number	10113686.00	213820.00 US\$

1	39201019	65/0- CUSHION (PACKING MATERIALS) content of PE Foam in the export item-36425 Kgs.	212755.000	Number	10113000.00	213020.00 US\$
				Total	10,113,686.00	213,820.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39201019	PE FOAM -POLYETHYLENE FOAM.	61500.000	K.G	8794489.00	185930.00 US\$
				Total	8,794,489.00	185,930.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 25/87-ALC1/2009 dated 16.09.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Foam Cushions	1 kg	Relevant Polyethylene Foam (Thickness 1.5" to 2.5")	1.05 kg/kg content in the export product

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Case No.:17/34/87-ALC1/2009	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved			
HQ File :01/87/050/00267/AM10/	RLA File :05/23/040/00095/AM10/	Lic.No/Date:0510252312 11.11.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	62/0- Printed Plastic Cards (22000000 Nos) (Using Calendared Plastic sheet PVC/ABS 110 MT of 80 +/- 10%, 320 +/- 10% & 800 +/- 10% Micron & other consumable i.e Printing Ink, UV Primer, UV Varnish, Offset Image Plates, Washing Chemicals, Printing Rubber Blankets (Metal Back) & Punching Tools)	110.000	M.T	60417000.00	1233000.00 US\$
				Total	60,417,000.00	1,233,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39201019	Calendared Plastic Sheets (PVC/ABS) (80 +/- 10%, 320 +/- 10% & 800 +/- 10% Micron)	154.000	M.T	38428250.00	784250.00 US\$
2	32151190	Printing Inks (Consumable for Printing on Cards)	2310.000	K.G	5240550.00	106950.00 US\$
3	32099090	UV Primer	2310.000	K.G	3405990.00	69510.00 US\$

		UV Primer (Consumable for coating on cards)				
4	32099090	UV Varnish (Consumable for coating on cards)	2310.000	K.G	2620275.00	53475.00 US\$
5	84439990	Water less offset Image Plates (Consumable for Printing Plates 540x404 MM of .3MM Thickness)	1320.000	Number	450800.00	9200.00 US\$
6	34029041	Chemicals NP 1/NA-1/DP-1/PA-F (Consumable for washing of plate)	22.000	Litre	24990.00	510.00 US\$
7	84439990	Printing Rubber Blankets (Metal Back) (Consumable for printing purpose 525 x 414 MM (Thickness 1.9MM +/- 5%)	242.000	Number	1509690.00	30810.00 US\$
8	84612019	Punching Tools (Tools to cut plastic sheet)	11.000	Set	837900.00	17100.00 US\$
				Total	52,518,445.00	1,071,805.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 20/87-ALC1/2009 dated 12.08.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (For SIM Cards – GSM/CDMA) Size – Length 85.6mm x width 54mm +/-2% Thickness–760 micron +/-10%	1 kg	1. Relevant Calendared Plastic Sheet (PVC/ABS)	1.36 kg
		2. Printing Inks	0.02 kg
		3. UV Primer	0.02 kg
		4. UV Varnish	0.02 kg
		5. Water less Offset Image Plates	0.01 No
		6. Chemicals for washing of Plates (NP 1/NA-1)	0.20 ml
		7. Printer Rubber Blankets	0.002 No.
		8. Punching Tools	1% of FOB Value of export

3.2 Following applications are **withdrawn**:

MANUAL CASES

3.2.1	Case No. A-106	METRO TYRES LTD.	HQ F. No. 01/82/050/01184/AM07/DES-VII	Status: Approved
	NC No.: 34/AM10 Dated:18.11.2009	Adv. Lic. No. 3010049529 Dated 24.10.2006	RLA F. No. 30/24/040/00044/AM07	

Application: Fixation of input output norms for the export product “Nylon Bicycle Tyres of EPDM Rubber Compound”.

Decision: RLA, Ludhiana vide letter dated 07.10.2009 has informed that the firm has been issued the Authorisation on repeat basis under Para 4.7.1 of HBP Vo.I. The Committee, therefore decided to **withdraw** the case.

ONLINE CASES

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Case No.:3/19/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved
HQ File :01/87/050/00146/AM10/	RLA File :03/95/040/00230/AM10/	Lic.No/Date:0310530607 24.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	63/0- SYNTHETIC ACRYLIC RESIN EMULSION SOLID CONTENT 56% +/- 1%(PKD IN 105 MTS IN FLEXI TANK&115.20 MTS IN 480 HM HDPE DRUMS) NT.CONTENT OF HM HDPE GRANULES(BLOW MOULDING GRADE) SHOULD NOT BE LESS THAN 4080 KGS.	220200.000	K.G	10239850.50	209190.00 US\$
				Total	10,239,850.50	209,190.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
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Sl.No.	ITCHS CODE	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29025000	STYRENE MONOMER	42939.000	K.G	2227975.89	45515.34 US\$
2	26161200	BUTYL ACRYLATE	76189.200	K.G	4624532.06	94474.60 US\$
3	29241000	ACRYLAMIDE	1012.920	K.G	115279.16	2355.04 US\$
4	34021190	SURFACTANTS (AEROSOL A-102)	6165.600	K.G	603612.24	12331.20 US\$
5	39012000	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	4284.000	K.G	272612.34	5569.20 US\$
				Total	7,844,011.69	160,245.38

Decision: RLA Pune vide their letter dated 29.10.2009 has informed that advance authorization had been issued on **repeat basis** as per NC decision taken in its Meeting No. 37/AM09 dated 24.12.2008 (F. No. 01/87/050/00138/AM09). Hence, the case was **withdrawn**.

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Case No.:2/32/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved			
HQ File :01/87/050/00238/AM10/	RLA File :03/95/040/00903/AM09/	Lic.No/Date:0310541550 14.10.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39061090	62/0- BUTYL ACRYLATE & STYRENE MONOMER COPOLYMER EMULSION HAVING SOLIDS 46+/-1% STABILISED BY EMULSIFIERS (PIDICRYL P 76)	90000.000	K.G	3567250.00	75100.00 US\$
				Total	3,567,250.00	75,100.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161210	BUTYL ACRYLATE	20016.000	K.G	1441152.00	30024.00 US\$
2	29025000	STYRENE	19197.000	K.G	921456.00	19197.00 US\$
3	29241900	ACRYLAMIDE	837.000	K.G	80352.00	1674.00 US\$
				Total	2,442,960.00	50,895.00
Decision: RLA Pune vide their letter dated 14.10.2009 has informed that advance authorization had been issued on repeat basis as per NC decision taken in its Meeting No. 8/87-ALC1/2008 dated 28.05.2008. Hence, the case was withdrawn .						

46	Case No.:3/32/87-ALC1/2009	Partv Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:34/87-ALC1/2009	Status: Approved
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		18.11.2009	
HQ File :01/87/050/00239/AM10/	RLA File :03/95/040/00144/AM10/	Lic.No/Date:0310541551 14.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069010	62/0- STYRENE ACRYLATE COPOLYMER IN THE SOLUTION FORM HAVING SOLID CONTENT 50+/- 1% (KONDICRYL SV 719 X)	55000.000	K.G	2992675.00	61075.00 US\$
				Total	2,992,675.00	61,075.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	29025000	styrene	16500.000	K.G	1237500.00	24750.00 US\$
2	29161400	METHYL METHACRYLATE	3630.000	K.G	363000.00	7260.00 US\$
3	29161210	BUTYL ACRYLATE	6985.000	K.G	698500.00	13970.00 US\$
				Total	2,299,000.00	45,980.00

Decision: RLA Pune vide their letter dated 14.10.2009 has informed that advance authorization had been issued on **repeat basis** as per NC decision taken in its Meeting No. 43/87-ALC1/2008 dated 04.02.2009. Hence, the case was **withdrawn**.

61	Case No.:7/34/87-ALC1/2009	Party Name:RMG POLYVINYL INDIA LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Approved
	HQ File :01/87/050/00257/AM10/	RLA File :05/24/040/00351/AM10/	Lic.No/Date:0510251934 05.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39201012	63/0- PVC FLEXIBLE FILM LAMINATED WITH POLYSTER FELT	260000.000	Sq. meter	20000110.00	434785.00 US\$
				Total	20,000,110.00	434,785.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
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1	39042110	PVC RESIN POWDER FORM	173498.000	K.G	9542390.00	207443.26 US\$
2	29173920	PLASTICIZER LIQUID FORM	95420.000	K.G	7156500.00	155576.09 US\$
3	39122010	STABILIZER LIQUID FORM	6916.000	K.G	692510.00	15054.56 US\$
				Total	17,391,400.00	378,073.91

Decision: RLA Pune vide their letter dated 06.11.2009 has informed that advance authorization had been issued on **repeat basis** as per NC decision taken in its Meeting No. 37/87-ALC1/2008 dated 24.12.2008. Hence, the case was **withdrawn**.

3.3 Following applications are **deferred**:

MANUAL CASE

3.3.1	Case No. A-107	PREMIER POLYFILMS LTD.	HQ F. No. 01/87/050/00528/AM09/DES-VII	Status: Deferred
	NC No.: 34/AM10 Dated:18.11.2009	Adv. Lic. No. 0510230493 Dated 07.11.2008	RLA F. No. 05/24/040/00490/AM09	

Application: Amendment of Advance Authorization as per SION H-328.

Position: Deferred for one week.

ONLINE CASES

1	Case No.:2/26/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:34/87-ALC1/2009	Status: Deferred
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			18.11.2009	
	HQ File :01/87/050/00450/AM09/	RLA File :05/24/040/00410/AM09/	Lic.No/Date:0510228178 24.09.2008	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

2	Case No.:6/27/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00461/AM09/	RLA File :05/24/040/00436/AM09/	Lic.No/Date:0510228960 07.10.2008	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

3	Case No.:22/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/82/050/01197/AM09/	RLA File :05/24/040/00431/AM09/	Lic.No/Date:0510229891 23.10.2008	Defer Date: 16.12.2009
	Position: Case transferred from DES-III Section. Copy of application has been sent to D/o C&PC on 13.11.2009. D/o C&PC will furnish comments.			

4	Case No.:15/30/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00507/AM09/	RLA File :05/24/040/00485/AM09/	Lic.No/Date:0510230020 27.10.2008	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

5	Case No.:5/31/87-ALC1/2008	Party Name:AMIANIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00515/AM09/	RLA File :17/24/040/00077/AM09/	Lic.No/Date:1710002236 04.11.2008	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

7	Case No.:30/2/87-ALC1/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00741/AM09/	RLA File :03/95/040/00744/AM09/	Lic.No/Date:0310501120 02.01.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.: 25/48/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/82/050/01630/AM09/	RLA File :05/24/040/00678/AM09/	Lic.No/Date:0510235994 06.02.2009	Defer Date: 16.12.2009
	Position: Case transferred from DES-III Section. Copy of application has been sent to D/o C&PC on 13.11.2009. D/o C&PC will furnish comments.			

9	Case No.: 10/17/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00126/AM10/	RLA File :02/24/040/00215/AM08/	Lic.No/Date:0210124373 17.03.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

10	Case No.: 14/6/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00035/AM10/	RLA File :02/24/040/00190/AM08/	Lic.No/Date:0210124372 17.03.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

11	Case No.: 4/15/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00109/AM10/	RLA File :02/24/040/00253/AM08/	Lic.No/Date:0210124577 19.03.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

12	Case No.: 6/26/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00197/AM10/	RLA File :02/24/040/00278/AM08/	Lic.No/Date:0210124573 19.03.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.: 1/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:34/87-ALC1/2009	Status: Deferred
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			18.11.2009	
	HQ File :01/87/050/00705/AM09/	RLA File :02/24/040/00237/AM09/	Lic.No/Date:0210124709 24.03.2009	Defer Date:16.12.2009
Position: D/o C&PC will furnish comments.				

14	Case No.:2/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00706/AM09/	RLA File :02/24/040/00239/AM09/	Lic.No/Date:0210124712 24.03.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

15	Case No.:4/2/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00004/AM10/	RLA File :02/24/040/00223/AM09/	Lic.No/Date:0210125231 01.04.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:6/14/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date:23.12.2009
	Position: Reminder sent to firm on 20.10.2009. Reply awaited from the firm.			

17	Case No.:5/15/87-ALC1/2009	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00110/AM10/	RLA File :03/95/040/00010/AM10/	Lic.No/Date:0310517938 01.05.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

19	Case No.:1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598	Defer

			15.05.2009	Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

20	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

21	Case No.:7/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00112/AM10/	RLA File :04/24/040/00315/AM09/	Lic.No/Date:0410105775 30.06.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

22	Case No.:8/26/87-ALC1/2009	Party Name:SB J-VON COMPOUNDERS PVT.LTD.,	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00199/AM10/	RLA File :08/24/040/00080/AM10/	Lic.No/Date:0810081112 30.06.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.:1/17/87-ALC1/2009	Party Name:ORIENTAL RUBBER INDUSTRIES LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00117/AM10/	RLA File :31/24/040/00059/AM10/	Lic.No/Date:3110039183 10.07.2009	Defer Date:16.12.2009
	Position: D.O. letter has been sent to RLA Pune on 08.10.2009 for sending application copy. Application awaited from RLA, Pune.			

24	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

25	Case No.:6/19/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00149/AM10/	RLA File :08/24/040/00087/AM10/	Lic.No/Date:0810081519 17.07.2009	Defer Date:23.12.2009
	Position: D/o C&PC will furnish comments.			

28	Case No.:9/20/87-ALC1/2009	Party Name:AMIANIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00160/AM10/	RLA File :17/24/040/00011/AM10/	Lic.No/Date:1710002736 04.08.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

29	Case No.:6/30/87-ALC1/2009	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00231/AM10/	RLA File :32/24/040/00019/AM10/	Lic.No/Date:3210040975 05.08.2009	Defer Date:30.12.2009
	Position: D/L No. 46011/99/2009-PC.II dated 28.10.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

31	Case No.:12/21/87-ALC1/2009	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00172/AM10/	RLA File :02/24/040/00053/AM10/	Lic.No/Date:0210130322 12.08.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

32	Case No.:3/22/87-ALC1/2009	Party Name:BAYER MATERIALSCIENCE PVT LTD	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00175/AM10/	RLA File :04/24/040/00065/AM10/	Lic.No/Date:0410106917 17.08.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

33	Case No.:7/22/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
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	HQ File :01/87/050/00179/AM10/	RLA File :04/24/040/00068/AM10/	Lic.No/Date:0410107039 19.08.2009	Defer Date:09.12.2009
	Position: Reminder sent to firm on 20.10.2009. Reply awaited from the firm.			

35	Case No.:3/24/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00186/AM10/	RLA File :03/94/040/00432/AM10/	Lic.No/Date:0310535745 28.08.2009	Defer Date:30.12.2009
	Position: D.O. letter has been sent to O/o Zonal Jt.DGFT, Mumbai for sending application copy. Application awaited from RLA, Mumbai.			

36	Case No.:3/26/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00194/AM10/	RLA File :03/95/040/00255/AM10/	Lic.No/Date:0310536226 03.09.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

37	Case No.:2/25/87-ALC1/2009	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00191/AM10/	RLA File :05/23/040/00032/AM10/	Lic.No/Date:0510248960 09.09.2009	Defer Date:30.12.2009
	Position: Reminder sent to firm on 21.10.2009. Reply awaited from the firm.			

38	Case No.:8/34/87-ALC1/2009	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00258/AM10/	RLA File :07/24/040/00207/AM10/	Lic.No/Date:0710066909 10.09.2009	Defer Date: 16.12.2009
	Position: D/o C&PC will furnish comments.			

40	Case No.:1/30/87-ALC1/2009	Party Name:ASHA CELLULOSE (I) PVT LTD	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00226/AM10/	RLA File :03/94/040/00481/AM10/	Lic.No/Date:0310537870 15.09.2009	Defer Date:16.12.2009

	Position: D/o C&PC will furnish comments.		
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41	Case No.:4/30/87-ALC1/2009	Party Name:ASHA CELLULOSE (I) PVT LTD	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00229/AM10/	RLA File :03/94/040/00482/AM10/	Lic.No/Date:0310537862 15.09.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

42	Case No.:5/30/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00230/AM10/	RLA File :07/24/040/00214/AM10/	Lic.No/Date:0710066972 15.09.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

43	Case No.:9/34/87-ALC1/2009	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00259/AM10/	RLA File :34/24/040/00089/AM10/	Lic.No/Date:3410025167 23.09.2009	Defer Date: 16.12.2009
	Position: D/o C&PC will furnish comments.			

44	Case No.:2/29/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00215/AM10/	RLA File :31/24/040/00092/AM10/	Lic.No/Date:3110040148 05.10.2009	Defer Date:30.12.2009
	Position: D.O. letter has been sent to RLA, Pune for sending application copy. Application awaited from RLA, Pune.			

47	Case No.:4/32/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00240/AM10/	RLA File :03/95/040/00978/AM09/	Lic.No/Date:0310541552 14.10.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

48	Case No.: 5/32/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00241/AM10/	RLA File :03/95/040/00863/AM09/	Lic.No/Date:0310541556 14.10.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

49	Case No.: 6/32/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00242/AM10/	RLA File :03/95/040/00956/AM09/	Lic.No/Date:0310541559 14.10.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

50	Case No.: 7/32/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00243/AM10/	RLA File :03/95/040/00917/AM09/	Lic.No/Date:0310541562 14.10.2009	Defer Date:16.12.2009
	Position: D/o C&PC will furnish comments.			

51	Case No.: 8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:30.12.2009
	Position: Application is awaited from RLA.			

52	Case No.: 10/32/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00246/AM10/	RLA File :03/94/040/00497/AM10/	Lic.No/Date:0310541647 23.10.2009	Defer Date:30.12.2009
	Position: Application is awaited from RLA.			

53	Case No.: 1/34/87-ALC1/2009	Party Name:DODIA ESTABLISHMENT	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00251/AM10/	RLA File :03/94/040/00616/AM10/	Lic.No/Date:0310543255	Defer Date:

			29.10.2009	23.12.2009
Position: D/o C&PC will furnish comments.				

54	Case No.:2/34/87-ALC1/2009	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00252/AM10/	RLA File :07/24/040/00266/AM10/	Lic.No/Date:0710067928 30.10.2009	Defer Date: 30.12.2009
	Position: New case; copy of application is awaited from RLA.			

55	Case No.:3/34/87-ALC1/2009	Party Name: ASP SEALING PRODUCT LTD.	Meet No/Date: 34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00253/AM10/	RLA File :05/23/040/00062/AM10/	Lic.No/Date:0510251830 03.11.2009	Defer Date: 30.12.2009
	Position: New case; copy of application is awaited from RLA.			

57	Case No.:5/34/87-ALC1/2009	Party Name: BILCARE LIMITED	Meet No/Date: 34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00255/AM10/	RLA File :31/24/040/00116/AM09/	Lic.No/Date:3110040436 03.11.2009	Defer Date: 30.12.2009
	Position: New case; copy of application is awaited from RLA.			

58	Case No.:6/34/87-ALC1/2009	Party Name: POLY MEDICURE LTD.	Meet No/Date: 34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00256/AM10/	RLA File :05/24/040/00347/AM10/	Lic.No/Date:0510251888 04.11.2009	Defer Date: 30.12.2009
	Position: Application sent to D/o C&PC on 13.11.2009. D/o C&PC will furnish comments.			

59	Case No.:10/34/87-ALC1/2009	Party Name: BERRY PLASTICS PVT LTD	Meet No/Date: 34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00260/AM10/	RLA File :34/24/040/00115/AM10/	Lic.No/Date:3410025534 05.11.2009	Defer Date: 30.12.2009
	Position: New case; copy of application is awaited from RLA.			

62	Case No.:12/34/87-ALC1/2009	Party Name:SANHIT POLYMER PVT. LTD.,	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00262/AM10/	RLA File :02/24/040/00145/AM10/	Lic.No/Date:0210133394 06.11.2009	Defer Date: 30.12.2009
	Position: New case; copy of application is awaited from RLA.			

63	Case No.:13/34/87-ALC1/2009	Party Name:PUNEET RESINS LTD.,	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00263/AM10/	RLA File :03/95/040/00478/AM10/	Lic.No/Date:0310544381 06.11.2009	Defer Date: 30.12.2009
	Position: New case; copy of application is awaited from RLA.			

66	Case No.:16/34/87-ALC1/2009	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00266/AM10/	RLA File :05/24/040/00343/AM10/	Lic.No/Date:0510252127 10.11.2009	Defer Date: 30.12.2009
	Position: New case; copy of application is awaited from RLA.			

68	Case No.:18/34/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:34/87-ALC1/2009 18.11.2009	Status: Deferred
	HQ File :01/87/050/00268/AM10/	RLA File :04/24/040/00197/AM10/	Lic.No/Date:0410109319 11.11.2009	Defer Date: 30.12.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
